

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 450 of 2018**

Bhagwati Devi and others Appellants
Versus
The State of Jharkhand & Ors. Respondents

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants : Mr. Sanjay Kr. Thakur, Advocate
For the Respondents : Mr. Sachin Kumar, AAG-II

Oral Order

06 / Dated: 24.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

Heard learned counsel for the appellants.

Issue notice.

Mr. Sachin Kumar, learned A.A.G.-II, waives notice on behalf of the respondents-State.

As prayed, put up this matter on 30th July, 2020 to enable the State to seek instruction in the matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)